

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.91926 of 2025**

Arising Out of PS. Case No.-146 Year-2025 Thana- MAGADH MEDICAL COLLEGE
District- Gaya

Manoj Kumar Gupta @ Manoj Kr. Gupta Son of Lillo Sah @ Lilo Sah @ Lilo
Gupta R/o Village - Gangopur, Police Station - Gidhaur, District - Chatra,
State - Jharkhand.

... .. Petitioner/s

Versus

1. The State of Bihar
2. XXX Wife of YYY R/o 72/1, G.V.C. O.T.A., Police Station - Magadh
Medical, Dist. - Gaya.

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Aryan Singh, Advocate

For the Opposite Party/s : Mr. Tarun Prasad Mandal, Advocate

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

4 18-05-2026 Heard learned counsel for the petitioner and APP
through virtual mode.

2. Notice is deemed to be validly served.

3. List this case under the appropriate heading on
25.05.2026.

(Ramesh Chand Malviya, J)

Mayank/-

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